

मार्केट दर जिसमें वह मकान बना हो, दोनों को मिला कर उसका 8-5/8 प्रतिशत है। दिल्ली विकास प्राधिकरण के प्लैटो के मामले में यह प्रावटी द्वारा दिल्ली विकास प्राधिकरण को दी गई कीमत का 8-5/8 प्रतिशत है।

Post-Graduate Correspondence Courses

7844 SHRI AMRIT KASAR Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether a number of graduates in the county are left without getting admission for pursuing post-graduate courses through direct admission into Universities and also through correspondence courses,

(b) the number of Universities in India offering post-graduate correspondence courses,

(c) what are the subjects in which these courses are being offered at present, and

(d) whether Government propose to add more and more subjects, in different Universities for correspondence courses to help the lot of upcoming student, for betterment of their career?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND (UTTR PRADESH) (DR PRATAF CHANDRA CHUNDER)

(a) According to information available the enrolment in post-graduate courses is about 10 per cent of the total enrolment in Universities and Colleges

(b) Eight Universities and one institution deemed to be university offer postgraduate courses through correspondence

(c) The subjects in which correspondence courses at the postgraduate level are available are

Commerce, Economics History Political Science Public Administration Sociology and Languages like

English Hindi, Sanskrit, Kannada, Punjabi Tamil, French, Russian and German

(d) It is a matter for the universities to decide. However as and when proposals to introduce correspondence courses are made by the universities, the University Grants Commission considers them on merits

Wrong Billing of Electric and Water consumption at Vithalbhai Patel House, New Delhi

7845 SHRI MADHAVRAO SCINDIA Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) the number of complaints received from resident Members of the Vithalbhai Patel House Rafi Marg, New Delhi regarding wrong billing of electric and water consumption

(b) the average consumption of electricity and water per double and single suite per month in Vithalbhai Patel House,

(c) whether billing of electricity and water in Vithalbhai Patel House is much higher compared to other Members localities like South Avenue, North Avenue and Mcenabagh etc,

(d) if so the reasons thereof and

(e) steps that are proposed to be taken to give correct meter readings and justified charging of Bills?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) Five complaints were received from resident members about electric charges during 1977-78

(b) Average consumption per month including rent

	Single suites	Double suites
Water	Rs 17	Rs 10.00

Electricity Electricity charges vary from suite to suite depending upon the appliances used by them

(c) to (e). Electricity consumption in Vithalbhai Patel House is being charged at the rate of 29 paise per unit against 27 paise per unit in other localities, like South Avenue, North Avenue and Meena Bagh. The case for reducing the rate of electric consumption to 27 paise per unit from 29 paise per unit now charged is under consideration of New Delhi Municipal Committee, who have since submitted the proposal for approval to the Lt. Governor. Recovery of water charges is made at the same rates from occupants of V.P. House as are recovered from occupants of other localities by the New Delhi Municipal Committee direct.

Utilisation of Waters of Rivers Ravi and Beas in Punjab, Haryana and Rajasthan

7846. SHRI S. S. SOMANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what are the details of the released water from Pakistan and utilized under the Indus Water Treaty of 1960 of the rivers Ravi and Beas, in Punjab, Haryana and Rajasthan separately during the last three years, and

(b) what is the quantity of stored water made available for irrigation during the last two years after the construction of the Talwara Dam on River Beas to Rajasthan, Haryana and Punjab separately?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). At the end of the transition period on 31st March, 1970 provided in the Indus Waters Treaty, 1960, the entire flow of the Ravi and the Beas became available for un-restricted use by India. The total average annual flow of these two rivers is about 19 MAF, of which India was utilizing about 9.5 MAF on an average at the end of the said transition period. The

approximate figure of utilisation of the waters of these two rivers in MAF by the States of Rajasthan, Punjab and Haryana during the last three years are given below:—

Year (April-March)	Rajasthan	Punjab	Haryana*
1974-75	5.483	5.577	0.980
1975-76	6.108	5.487	0.977
1976-77	6.220	5.136	1.028

* Share of the water conserved in Bhakra and used therefrom in lieu of use of Ravi-Beas waters in Bhakara areas ex-Sirhind Feeder

The utilisation of the waters of Ravi and Beas is integrated and separate figures river-wise as well as for stored and free flow supply are not available.

घाटे में चल रही बड़ी और मध्यम सिंचाई परियोजनाएं

7847. श्री जननतराम जावतवाल : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्हें पता है कि प्रत्येक राज्य में बड़ी और मध्यम सिंचाई परियोजनाएं घाटे में चल रही हैं ,

(ख) यदि हाँ, तो वित्तीय वर्ष 1977-78 के दौरान प्रत्येक राज्य में कितना घाटा हुआ और वित्तीय वर्ष 1978-79 के दौरान प्रत्येक राज्य में अनुमानतः कितना घाटा होने की सम्भावना है ;

(ग) विभिन्न राज्यों में घाटे के क्या कारण हैं, और

(घ) क्या घाटे से बचने और उसमें कमी करने को सुनिश्चित करने के लिए कोई प्रस्ताव सरकार के विचाराधीन है ?